

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 59/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: M/s. Pro-Seal Closures Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemalay Singh	Hawaldar	<u>Hemalay Singh</u>

ORDER

T.C.S.P. No. 59/230-232/NCLT /MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 22/02/2017

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd / -

V. NALLASENAPATHY
Member (Technical).